

Database Coverage

Courts. Tribunals & Commissions

1. SUPREME COURT (1950 - Current)

2. All HIGH COURTS OF INDIA - Inception of Each Court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	J&K	(1950 - Current)	ORISSA	(1918 - Current)
AP (Amaravati)	(2019 Current)	JHARKHAND	(2000 - Current)	PATNA	(1916 - Current)
BOMBAY	(1860 - Current)	KARNATAKA	(1950 - Current)	PUNJAB & HARYANA	(1905 - Current)
CALCUTTA	(1860 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
CHHATTISGARH DELHI	(2000 - Current) (1966 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
GAUHATI	(1948 - Current)	MADRAS	(1842 - Current)	TELANGANA (Hyderab	oad) (1932 - Current)
GUJARAT	(1947 - Current)	MANIPUR	(2013 - Current)	TRIPURA	(2013 - Current)
HIMACHAL PRADESH	(1948 - Current)	MEGHALAYA	(2013 - Current)	UTTARAKHAND	(2000 - Current)

- Full Text Judgments on all subjects of law
- Case Notes
- **Citing Reference**
- Prior History/High Court Status in SC Judgments
- SLP Status/SC Status in HC Judgments
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed and Party Overruled Status
- 3. PRIVY COUNCIL CASES

4. PRE 1950 CASES - OTHER COURTS

- Highlighting of Important Paragraphs in SC Judgments
 - True Copy of Judgments Added in SC, All High Courts & NCLT
 - SC Judgments in Vernacular Language

Industrial Courts

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Hyperlink to Acts, Rules and Orders

Supreme Court Orders 2000 Onwards

Multiple Equivalent Citations to 300+ Journals

Relevant Section in all SC Judgements, Direct Taxation and Goods • & Service Cases

Insolvency & Bankruptcy Board of India (IBBI)

Intellectual Property Appellate Board (IPAB)

National Anti Profiteering Authority (NAA)

National Green Tribunal (NGT)

State Taxation Tribunal (STT)

Trade Mark Registry (TMR)

Real Estate Appellate Tribunal (REAT)

• Real Estate Regulatory Authority (RERA)

• SEBI/Securities Appellant Tribunal (SAT)

• State Consumer Dispute Tribunal (SCDRC)

Railway Claim Tribunal

National Company Law Appellate Tribunal (NCLAT)

Monopolies & Restrictive Trade Practices Commission (MRTPC)

National Consumer Disputes Redressal Commission (NCDRC)

- Court wise E-filing Guidelines
- Federal Court Goa, Daman & Diu House of Lords/Queens Bench Kutch Lahore Nagpur
- Oudh Peshawar Rangoon Saurashtra Sindh

5. ORDERS OF TRIBUNALS & COMMISSIONS

٠	Appellate Authority for Industrial & Financial Reconstruction (AAAR)	•	Employee Provident Fund Apellate Tribunal (EPFAT)
٠	Appellate Tribunal for Electricity (APTEL)	•	Income Tax Appellate Tribunal (ITAT)

- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange (ATFE)
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering (ATPMLA)
- Armed Forces Tribunal (AFT)
- Authority for Advanced Rulings (AAR) •
- CEGAT/CESTAT •
- Central Administrative Tribunal (CAT)
- Central Electricity Regulatory Commission (CERC) •
- Central Information Commission (CIC) •
- Central Sales Tax Appellate Authority
- Company Law Board/NCLT
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)

6. INTERNATIONAL DATABASE

- Australia
- Constitutions of 206 Countries
- Bangladesh
- Canada
- Court of Justice of the **European Communities**
- English Reports 1220-1873
- Hongkong
- International Court of Justice
- Maritime Cases 1870-1940
- New Zealand
- Pakistan

- Singapore
- South Africa
- Sri Lanka
- United Kingdom
- United States

Telecom Disputes Settlement & Appellate Tribunal (TDSAT)

 Others (Relevant Judgments From Other Courts/Countries)

Legislative & Research

1.	BARE ACTS/STATUTES - CENTRAL & STATE			
	 3500+ Central Bare Acts Incorporating Amendments Rules, Regulations, Schemes and Orders Hindi Text of the Central Acts in PDF Format Text of Amending Acts Since 1860 Repealed Acts and Corresponding Repealing Acts Alphabetical, Chronological, Subject-wise, Industry-wand Ministry-wise Classification of Acts Bare Acts & Rules Linking State Amendments to Central Acts 	Any Central Act with S Tracking the History o Footnotes and Linking Amending Act or Noti Brief Facts – Statemer Effective Date etc. Annotations in Most F Flags for Bill Pending i Act/Unenforced Provi	f Amendments in Acts by Way of g in Footnotes with Respective fication nt of Objective, Date of Assent, Frequently Used Central Acts in Parliament for Respective Amendment	
2.	2. BILLS IN PARLIAMENT AND ORDINANCES			
	 Full Text of Bills Introduced/ Passed in Both Houses of Ordinances/Draft Bills Bill Summaries (2010-current) 	of Parliament • Details of Bill Includir • Subject-wise Classific • Hindi Text of Bills.	-	
3.	NOTIFICATIONS & CIRCULARS - CENTRAL			
	 Atomic Energy Animal Husbandry, Dairying & Fisheries Bureau of Energy Efficiency Chemical and Fertilisers Civil Aviation Coal Commerce & Industries Communications Consumer Affairs, Food & Public Distribution Corporate Affairs Defense Education Electronics & IT Empirement, Forget & Climate Change 	Finance Food Processing Industries Health & Family Welfare Heavy Industries and Public Enterprises Home Affairs Housing & Urban Poverty Alleviation Information & Broadcasting IRDA Jal Shakti Labour & Employment Law & Justice Micro Small & Medium Enterprises Mines Minority Affairs	 Petroleum & Natural Gas Power Press Information Bureau Railways Reserve Bank of India Rural Development SEBI Science and Technology Shipping, Road Transport & Highways Social Justice and Empowerment Statistics & Programme Implementation Steel Textiles 	

- Environment, Forest & Climate Change
- External Affair ٠

- Gazette Copy of Notifications & Circulars Available
- Acts & Rules Linking

4. STATE NOTIFICATIONS ISSUED BY STATE DEPARTMENTS OF VARIOUS STATE GOVERNMENTS

5. COMMITTEE REPORTS

Comptroller & Auditor General Report
 Law Commission Reports

Constituent Assembly Debates

• Finance Commissions Reports

Police Commission Reports

Reserve Bank of India Reports

Pension

Personnel, Public Grievances &

Standing Committee Reports

Women & Child Development

• Subject Specific Reports

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- 6. ACADEMIC MODULE
 - Conventions Subject Specific
- International Treaties
 - Student Module Subject-wise Cases on Relevant Sections of Related Acts
 - Online Tests For testing proficiency in Legal Research on Manupatra •

7. DRAFT AGREEMENTS & DEEDS, FORMS ON VARIOUS SUBJECTS OF LAW

8. SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Court Fees Act, 1970

- Copyright Act, 1957
- Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
 Negatiable Instruments Ac
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887

Legal Taxonomy: It is a hierarchical structure which lists various topics & sub-topics of law under Acts.

9. MANUPATRA E BOOKS

0. DICTIONARY • English Dictionary • Universal's Law Dictionary (English) • English-Hindi Dictionary	
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11. COVID UPDATES

- Central: Notifications & Circulars
- **State-wise :** Notifications & Circulars
- **District-wise** : Direct link to related sites for checking of Covid related updates
- Court-wise : All Covid related relevant documents issued by various courts



Database Coverage

BUSINESS & POLICY

1. WTO

- Overview & Membership of WTO
- Legal Texts and Documents
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Trade Policy Review Mechanism
- Legal Texts and Documents

2. ANTI-DUMPING

- Introduction
- Anti-Dumping Legislation/Acts
- Anti-Dumping Guideline
- Anti-Dumping Procedures & WTO
- Global Perspective of Anti-Dumping
- Bilateral Treaties
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers

- Rounds and Conference
- WTO Annual Reports & Trade Reports
- WTO Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small Scale Sectors
- Directorate General of Safeguards, Govt. of India
- Reports on the Work Program on Electronic Commerce
- PIB Releases
- New Issue in WTO
- FAQs
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Documentation in India and Abroad
- WTO Anti-Dumping Committee Reports
- Annual Report of Ministry of Commerce
- Proforma /Trade Notices
- Notifications & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- FAQs & Questionnaire
- Office Memorandum

3. ARBITRATION

Introduction

Indian Arbitration

- Legislations
- Arbitration in India
- FICCI Tribunal of Arbitration
- Model Arbitration Agreement
- Services in Arbitrations in India
- Notifications and Circulars
- Press Releases
- Schemes, Reports & Forms
- List of Institutions Providing Services in Arbitration
- Forms

Articles

International Arbitration

Bilateral Treaties

- International Commercial Arbitration
- International Convention and Treaties
- International Statutes
- International Arbitral Institutions-Rules & Procedures
- Rules and Procedures of Other Institutions
- UNCITRAL Model Laws
- Disputes Settled by Permanent Court of Arbitration
- Institutional and Specialized Arbitration
- Legislation of Other Countries
- Disputes Settled by Permanent Court of Arbitration
- List of Institutions Providing Services in Commercial Arbitration

4. CYBER / IT LAWS / IPR

- 4.1 CYBER / IT LAWS
 - Bills, Acts, Rules & Regulations
 - Notifications & Press Releases
 - Policy, Schemes, Guidelines & Other Relevant Documents
 - Committee, Annual & Other Reports
 - Electronic Governance
 - Domain Name System

- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- FormsFAQs
- FAQS
- Miscellaneous

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR) Introduction • IP in E-Commerce Environment • IPR Regime in India

FFDAI

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Laws and Documents relating to FEDAI

Notifications, Circulars & Press Releases for Bankers and for Bank Customers

Foreign Direct Investment Manual

Guidelines for Foreign and

Private banks

AP (DIR) Circulars

Discussion paper

FII, Arbitrators

FEMA Regulations and Notifications

- IPR Bilateral Cooperation
- International Agreements/Conventions & Treaties
- International Cases US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
 - Key Contacts & Addresses Related to IPR
- Procedures Trademark

- 5. **FOREX & BANKING**
 - Acts/Statutes & Rules Governing Banking and FOREX in India
 - Articles
 - Banking OMBUDSMAN'S scheme
 - Banking Cash Transaction Tax [Relevant Provisions]
 - Exchange Control Manual (as on date)
 - **FDI Policy** • Bills & Ordinances
 - Quarterly Review of Annual Monetary
 - Policv

6. **CAPITAL MARKET**

- Acts/Rules Т
- **Bills & Ordinance**
- SEBI (Rules, Regulations and Guidelines)
- Depositories Т
- Derivatives ı.
- Listing Agreements for Debentures, 1 Equity & Securitized Debt Instruments

7. **CORPORATE LAWS**

- Acts, Rules & Regulations
- Drafts & Bills
- Procedures
- Limited Liability Partnership
- Indian Accounting Standard

8. **COMPETITION LAWS**

- Overview
- Competition Law: India
- Statutes/Rules/Notifications
- Press Releases, Reports, Newsletter

- **Notifications & Circulars**
- **Directions & Guidelines**
- Forms
- Committee/Annual Reports
- National Competition Policy ٠
- International Agreements and Guidelines
- International Competition Laws (US, UK & EU)
 - FAOs • Forms Articles

9. **EMPLOYMENT LAWS** (Module covers Labour, Industrial and Service Laws)

NCLT

- Legislative Enactment and Judicial System
- Rules and Regulations (Central & State)
- Guidelines/ Schemes
- Minimum wages and State Notifications
- Notifications
- Central Pay Commission
- **10. DIRECT TAXATION**
 - Acts/Bills
 - Notifications & Circulars
 - Committee and Other Reports
 - CBDT Guidelines
 - Accounting & Secretarial Standards

11. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Notifications/Circulars
- Committee Reports

 Direct Tax Code **Finance Acts** •

• Pension

Forms

ESI & EPF

Annual Reports

Committee Reports

Ready Reckoner on Direct Taxes • **Double Taxation Avoidance Agreements**

Employee State Insurance & PF

- Schemes
 - VAT Schedules
 - Schemes
 - VAT Glossary

- Bills/Ordinances Conventions
- **PIB** Releases
- FAOs
- Miscellaneous **Compliance Schedule**
- Citizen Charter
- FAOs
 - **Transfer Pricing**
 - International Taxation
- Forms/Challans
 - EU Directives on VAT
 - White Paper on VAT
 - Forms

Corporate Governance Mutual Funds Stock Exchanges **Investor Education**

Compliance Schedule

Due Dates & Penalties

Indian Secretarial Standards

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- FAQ on Buy Back Securities etc.
- Schemes
- **Circulars & Notifications**

RBI Annual Reports

Review of Annual Policies

Debt Recovery Tribunal

RBI Forex Report

Report

Forms

FAQs

Committee Reports/Concept Papers

Resolutions

Press Release

FAQs

Schemes & Orders

Public Debt Management Quarterly

Committee Reports/Recommendations

Annual Monetary and Credit Policies

- **Annual Reports**
- Press Releases
- Secretarial Standards

- - Trade Marks (TM)
 - Patents
 - Copyrights
 - Designs
 - Geographical Indications
 - Press Releases, Notification & Circulars
 - Committee & Annual Reports

Acts, Bills, Rules & Regulations

- IP Strategies

12. INDIRECT TAXATION	
 Central Statutes/Acts, Rules & Regulations Notifications & Circulars Schemes / Guidelines / Drafts/Press Releases Customs Tariff/Central Excise Tariff Bilateral Treaties Manual/Exim Policy & Procedures/FTP 	 Forms/Bonds/Applications (Excise/Customs) Committee Reports Goods & Service Tax Finance Acts Education Cess Key Contacts
13. FOREIGN TRADE POLICY AND PROCEDURES	
 Introduction Acts, Rules & Regulations DGFT Notification/Public Notices/Circulars/Trade Notices Annual & Committee Reports Foreign Trade Policy for Various Years Foreign Trade Procedure for Various Years Exim Policy/Duty Drawback Rates/DEPB Rates 	 Import - Export Code ITC Classification Special Economic Zone Trade Agreement Trade Promotion, Facilitation & Foreign Trade Procedure Bilateral Investment Promotion & Protection Agreements (BIPA) Forms • FAQs
14. HUMAN RIGHTS	
 Historical Documents on Human Rights Bills Central Rules & Regulations International Human Rights Documents International Documents Ratified by India International Regional Conventions 	 Important Instructions & Guidelines Committees/Commissions on Human Rights Forms Notifications & PIBs FAQs Reports of Human Rights
15. INDIAN INDUSTRIAL POLICIES & PROCEDURES	
 Acts, Rules & Regulations, Order & Schemes Industrial Procedures in India Framework of the Industrial Policy of India & FDI Policy Information Relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ FDI Policy, Reports & DIPP Policy Entry Strategy for Foreign Investors Investment Promotion & Facilitation NRI Investment Policy Make in India 	 Small Scale Industrial Policy and Annual Reports Statistics Related to Industrial Policy SIA Statistics Annual Issue Trade Investment & Facilitators Different Forms Related to the Industrial Policy to Set Up an Industry in India Notifications • Sectoral Policies Press Release & Press Notes FAQs • Miscellaneous
16. ENVIRONMENT	
 Acts, Rules, Regulations & Bills Notifications & Circulars Policies & Schemes/Guidelines PIB Releases on Environmental Issues Committee, Annual & Other Reports Bilateral Agreement/Joint Statement 	 MOU in Field of Environment Action Plans on Climate Change Associations on Environment International Agreements & Conventions Key Contacts Miscellaneous Articles
17. MEDIA AND COMMUNICATION LAWS	
 Acts/Statutes Bills & Ordinances Code and Guidelines Treaties & Conventions Notifications 	 Annual reports Committee Reports Forms Press Releases FAQs
18. INSURANCE	
 Acts, Rules & Regulations Circulars/Notifications Press Releases Committee Reports/Annual Reports Third Party Admin Actuaries Allied Acts - Releva Reinsurance 	Schemes Articles
19. CONSUMER	
 Introduction Acts Rules and Regulations Schemes and Order Bills and Ordinances Annual Reports Committoe Reports Notifications & Circulars Office Memorandum Press Releases Forms BIS Consumer Welfare Function 	 NCCF National Standard Bodies of ISO Member Countries State Consumer Dispute Redressal Commission FAQs

Committee Reports

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20. POWER AND ENERGY		
 Introduction Articles Committee Reports Foreign Direct Investment Notifications, Circulars & Annual Reports:		 Policies and Procedures Press Releases FAQs
Bureau of Energy EfficiencyDepartment of Atomic Energy	 Ministry of Coal Ministry of Petroleum and Natural Gas 	Ministry of New and Renewable EnergyMinistry of Power
21. MINES AND MINERALS		
 ntroduction Statutes/Acts Rules and Regulations Notifications & Circulars 	 Policies and Procedures Annual & Committee Reports Guidelines and Schemes International Cooperation 	Press ReleaseFormsBudget ReportsFAQs
22. REAL ESTATE		
 Acts Rules Bills/Ordinances Notifications Bye Laws Guidelines 	 Press Releases Annual Reports Schemes Smart Cities Mission Committee Reports Policies 	 Forms RERA Ready Reckoner Manuals & Advisories Stamp Duty and Suit Valuation FAQs
23. GOODS AND SERVICE TAX (GST)		
 Overview of GST Bills/Acts/Rules Drafts Model GST/IGST Law Reports Rates 	 Forms Business Processes Press Release Migration to GST GST Rate Finder GST Important Dates 	 Discussion Paper Orders FAQs Other Documents Newsletter Contacts
24. INSOLVENCY		
 Introduction Acts/Bills Rules/Regulations Notifications/Circulars Procedures 	 Reports/Guidelines Regulator/Insolvency and Bankruptcy Board of India International laws Judgments Related to Important Sections 	 Forms Cases in News FAQs Press Release Quaterly Reports
25. INTERNATIONAL LAW		
Public International Law		
 What is Public International Law Evolution of International Law Private International Law 	Human Rights and RefugeesLaw of the Seas	Law of TreatiesSpace law
 Introduction Commercial and Financial Law 	Harmonization of PIL or Conflict of Laws Insolvency	International Trade Law or Sale of Goods

- Commercial and Financial Law
- Family Law

- Insolvency
- Intellectual Property Law
- New York Arbitration Convention